## Factsheet of State/UT for 2014-2015

### Fact-sheet on enforcement related issues for the State/UT

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Subject</th>
<th>Information</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>State/UT</td>
<td>Jammu &amp; Kashmir</td>
</tr>
<tr>
<td>2.</td>
<td>State Population as per 2011</td>
<td>NA</td>
</tr>
<tr>
<td>3.</td>
<td>No. of Districts in the State/UT</td>
<td>22</td>
</tr>
<tr>
<td>4.</td>
<td>Name and Designation of the Food Safety</td>
<td>Dr. Mandeep Kumar Bhandari IAS Commissioner of Food Safety and Secretary</td>
</tr>
<tr>
<td></td>
<td>Commissioner</td>
<td>(Health)</td>
</tr>
<tr>
<td>5.</td>
<td>Contact details &amp; e-mail</td>
<td>From May-Oct C- Block, Old Civil Secretariat, Srinagar, Jammu &amp; Kashmir</td>
</tr>
<tr>
<td></td>
<td></td>
<td>From Nov- Apr State Food Health Authority, Patoli- Mangotrian, Jammu-180007, Jammu &amp; Kashmir</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Tel: 0194-2471558 Telefax: 0194-2471559 Email: <a href="mailto:controllerdrugsfoodjk@yahoo.in">controllerdrugsfoodjk@yahoo.in</a></td>
</tr>
<tr>
<td>6.</td>
<td>Nodal Officer &amp; Contact Details</td>
<td>Sh N.A. Wani, Controller, Drugs &amp; Food Control Organisation, Jammu &amp; Kashmir</td>
</tr>
<tr>
<td>7.</td>
<td>Number of DO</td>
<td>19</td>
</tr>
<tr>
<td>8.</td>
<td>Number of AO</td>
<td>22</td>
</tr>
<tr>
<td>9.</td>
<td>Number of FSO</td>
<td>72</td>
</tr>
<tr>
<td>10.</td>
<td>Status of State Food Laboratories</td>
<td>Total Number- Number of functional laboratories(State Labs and Authorized laboratories)-</td>
</tr>
<tr>
<td></td>
<td></td>
<td>2</td>
</tr>
<tr>
<td>11.</td>
<td>Number of Food Analyst</td>
<td>2</td>
</tr>
<tr>
<td>12.</td>
<td>State labs that are NABL accredited</td>
<td>None</td>
</tr>
<tr>
<td>13.</td>
<td>Food Business Units licensed</td>
<td>8731</td>
</tr>
<tr>
<td>14.</td>
<td>Food Business Units registered</td>
<td>32,574</td>
</tr>
<tr>
<td>15.</td>
<td>Whether Steering Committee is constituted</td>
<td>yes</td>
</tr>
<tr>
<td>16.</td>
<td>Whether Tribunal is Established? If yes, is it operational by now?</td>
<td>No</td>
</tr>
</tbody>
</table>

### ANNUAL FOOD TESTING REPORT (2014-2015)

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Description</th>
<th>Amount</th>
</tr>
</thead>
<tbody>
<tr>
<td>17.</td>
<td>Number of food samples collected</td>
<td>2592</td>
</tr>
<tr>
<td>18.</td>
<td>Number of food samples analysed</td>
<td>2462</td>
</tr>
<tr>
<td>19.</td>
<td>Number of food samples found adulterated, unsafe, substandard and misbranded</td>
<td>621</td>
</tr>
<tr>
<td>20.</td>
<td>Number of cases launched against FBOs</td>
<td>Criminal-17</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Civil- 401</td>
</tr>
<tr>
<td>21.</td>
<td>Number of Convictions and Penalties against FBOs during the time period</td>
<td>Convictions-243</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Penalties-</td>
</tr>
<tr>
<td>22.</td>
<td>Amount raised through Convictions and Penalties against FBOs during the time period</td>
<td>Penalties- ₹ 19,76,600</td>
</tr>
</tbody>
</table>